

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017.

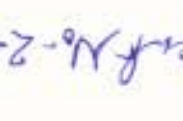
NAME OF THE COMPANY: M/s Buddha Hospital Pvt. Ltd

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.	Ashok Srivastava	Adv.	Rehman	
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2.	Santosh Kumar Barmar			
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3.	Meeraj Mishra	Adv.	Respondent No. 2	
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Order dated 12.01.2017

92(ND)/2014 M/s Buddha Hospital Pvt. Ltd.

Vakalat is not filed by Shri Uday Chandani for the remaining respondents except the second respondent, as undertook by him on 14.12.2016. Time extended for reply of the second respondent and remaining respondents are ex-parte. List on 06.02.2017 for reply of second respondent.

List on 06.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 12.01.2017